

## NOTICE

Please take notice that Hon'ble Mr. Justice Rongon Mukhopadhyay will sit in Division Bench along with Hon'ble Mr. Justice Ananda Sen at 09.00 A.M. on 02.06.2023 in Court No.04 and take up the cases listed before Their Lordships.

Please take notice that Hon'ble Mr. Justice Rongon Mukhopadhyay will sit single after the above Division Bench on 02.06.2023 in Court No.04 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Ananda Sen will sit single after the Division Bench comprising Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Ananda Sen on 02.06.2023 in Court No.10 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 1<sup>st</sup> June, 2023  
High Court of Jharkhand, Ranchi

(Sanjay Kumar Singh No-II)  
Joint Registrar (L&C) I/c



VACATION BENCH CAUSELIST For Friday The 2<sup>nd</sup> June 2023

COURT NO. 4

DIVISION BENCH (BENCH ID-24784)

AT 9:00 AM

HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY  
HON'BLE MR. JUSTICE ANANDA SEN

Orders(with defect)

1	Cr.A(DB)/826/2023 Fixed vide slip	MENARUL SK <b>vs</b> THE STATE OF JHARKHAND	OM PRAKASH RITESH KUMAR	SATISH PRASAD
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IA NO, 4955/2023 (For LIMITATION)

NATIONAL INVESTIGATION AGENCY ACT

2	W.P(C)/3051/2023	GRANDS MINING THROUGH ITS PARTNER BHUPENDRA KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF MINES AND GEOLOGY	AAKANSHA MITTAL SUMEET GADODIA RITESH KUMAR GUPTA SANJAY KUMAR SHILPI SANDIL RANJEET KUSHWAHA	RAJIV RANJAN
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IA NO, 5024/2023 (For STAY OF PROCEEDINGS)

MINES AND MINERALS CONCESSION RULES 1960

3	W.P(C)/3052/2023	GRANDS MINING THROUGH ITS PARTNER BHUPENDRA KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF MINES AND GEOLOGY	AAKANSHA MITTAL SUMEET GADODIA RITESH KUMAR GUPTA SANJAY KUMAR SHILPI SANDIL RANJEET KUSHWAHA	MANOJ KUMAR
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IA NO, 5025/2023 (For STAY OF PROCEEDINGS)

MINES AND MINERALS CONCESSION RULES 1960

4	W.P(C)/3053/2023	GRANDS MINING THROUGH ITS PARTNER BHUPENDRA KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF MINES AND GEOLOGY	AAKANSHA MITTAL SUMEET GADODIA RITESH KUMAR GUPTA SANJAY KUMAR SHILPI SANDIL RANJEET KUSHWAHA	MANOJ KUMAR
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IA NO, 5026/2023 (For STAY OF PROCEEDINGS)

MINES AND MINERALS CONCESSION RULES 1960

5	W.P(C)/3054/2023	GRANDS MINING THROUGH ITS PARTNER BHUPENDRA KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF MINES AND GEOLOGY	AAKANSHA MITTAL SUMEET GADODIA RITESH KUMAR GUPTA SANJAY KUMAR SHILPI SANDIL RANJEET KUSHWAHA	RAJIV RANJAN
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IA NO, 5027/2023 (For STAY OF PROCEEDINGS)

MINES AND MINERALS CONCESSION RULES 1960

6	W.P(C)/3055/2023	GRANDS MINING THROUGH ITS PARTNER BHUPENDRA KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF MINES AND GEOLOGY	AAKANSHA MITTAL SUMEET GADODIA RITESH KUMAR GUPTA SANJAY KUMAR SHILPI SANDIL RANJEET KUSHWAHA	RAJIV RANJAN
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IA NO, 5028/2023 (For STAY OF PROCEEDINGS)

MINES AND MINERALS CONCESSION RULES 1960

Orders

7	Cr.A(DB)/665/2018 Fixed vide slip	DEGLAL MAHTO <b>vs</b> THE STATE OF JHARKHAND	SHRESTH GAUTAM YOGENDRA YADAV JASVINDAR MAZUMDAR PRATIK SEN PANKAJ KUMAR CHOUDHARY KUMAR VAIBHAV NISHANT KUMAR ROY	SHEKHAR SINHA UMESH KUMAR CHOUBEY
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IA NO, 4793/2023 (For Bail)

CODE OF CRIMINAL PROCEDURE, 1973

8	Cr.A(DB)/963/2018 Fixed vide slip	PUNIT RAI <b>vs</b> THE STATE OF JHARKHAND	RAM LAKHAN YADAV UJJAWAL SINHA LAKSHMAN KUMAR ARVIND PRAJAPATI	RAKESH KUMAR NEHALA SHARMIN SUNIL KUMAR
IA NO, 4770/2023 (For Bail) DOMESTIC VIOLENCE ACT				
<b>Admission</b>				
9	Cr.A(DB)/901/2022 Fixed vide slip	JOGEN HEMBROM <b>vs</b> THE STATE OF JHARKHAND	MADHAV PRASAD KESHAV PRASAD MANOJ KR CHOUBEY	KUMARI RASHMI
IA NO, 1010/2023 (For LIMITATION) INDIAN PENAL CODE, 1860				
10	Cr.A(DB)/842/2023	ABHAY SINGH <b>vs</b> THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB	BHOLA NATH OJHA
NATIONAL INVESTIGATION AGENCY ACT				

**VACATION BENCH CAUSELIST For Friday The 2<sup>nd</sup> June 2023**  
**COURT NO. 4**  
**SINGLE BENCH (BENCH ID-24726)**  
**AFTER THE DIVISION BENCH**  
**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY**

**Orders(with defect)**

1	B.A./4686/2023 fixed v/s  INDIAN PENAL CODE, 1860	MD DANISH ALIAS PARESH <b>vs</b> THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY GAURAV KUMAR RAMESH KUMAR	ACHINTO SEN
2	B.A./4728/2023 fixed vide slip  INDIAN PENAL CODE, 1860	SOFIKUL SK <b>vs</b> THE STATE OF JHARKHAND	MD.YASIR ARAFAT	SHASHI KUMAR VERMA
<b><u>Fresh Filing (Admission)</u></b>				
3	B.A./13701/2022  ARMS ACT,1959	RAJESH GOPE <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	SANTOSH KUMAR SHUKLA
4	B.A./4180/2023 Fixed v/s  INDIAN PENAL CODE, 1860	AJMAL HUSSAIN <b>vs</b> THE STATE OF JHARKHAND	OM PRAKASH RITESH KUMAR	SANAT KUMAR JHA
5	B.A./4181/2023 fixed v/s  INDIAN PENAL CODE, 1860	PRAMOD MANDAL <b>vs</b> THE STATE OF JHARKHAND	OM PRAKASH RITESH KUMAR	SATISH PRASAD
6	B.A./4198/2023 fixed v/s  PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	ANAND KUMAR ALIAS ANAND KUMAR SHARMA <b>vs</b> THE STATE OF JHARKHAND	RAKHI RANI AMRITA KUMARI AKHILESH PRASAD	MOHUA PALIT
7	B.A./4530/2023  INDIAN PENAL CODE, 1860	GURPREET SINGH VIRDHI ALIAS GURPREET SINGH VIRDI <b>vs</b> THE STATE OF JHARKHAND	VISHAL KUMAR TRIVEDI SAGAR KUMAR	MANOJ KR MISHRA
8	B.A./4662/2023  PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	PANKAJ PRASAD <b>vs</b> THE STATE OF JHARKHAND	AMIT KUMAR CHOUBEY ABHAY KR CHATURVEDY CHANDAN KUMAR KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	RAJENDRA RAM RAVI DAS
9	B.A./4665/2023  PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	SADDAM ANSARI <b>vs</b> THE STATE OF JHARKHAND	Md Ayub Ansari	SARDHU MAHTO
10	B.A./4713/2023 Tied up  INDIAN PENAL CODE, 1860	SUNIL LAGURI <b>vs</b> THE STATE OF JHARKHAND	VISHAL KUMAR TIWARY MANJEET KUMAR CHAUDHARY DEEPAK KUMAR MD. IMRAN BEIG	VIJAY KUMAR SINHA
11	B.A./4740/2023  ARMS ACT,1959	AJAY TOPPO <b>vs</b> THE STATE OF JHARKHAND	TANYA SINGH CHANCHAL JAIN SAMEER SAHAY AKRITI SHREE TEJASWITA SAFALTA APRAJITA BHARDWAJ SAMEER RANJAN	SUSHMA AIND
12	B.A./4743/2023  STATE EXCISE ACT	MAHESH PRASAD <b>vs</b> THE STATE OF JHARKHAND	CHANDRAJIT MUKHERJEE	RAJESH KUMAR

13	B.A./4755/2023	KAMRUN NISHA ALIAS MUNNI <b>vs</b> THE STATE OF JHARKHAND NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	MD SHAMIM AKHTAR	PANKAJ KUMAR
14	B.A./4758/2023	PAWAN KUMAR <b>vs</b> THE STATE OF JHARKHAND CYBER CRIME	RAMESH KUMAR	SHAIENDRA KUMAR TIWARI
15	B.A./4774/2023	MD SARFARAZ <b>vs</b> THE STATE OF JHARKHAND DOWRY PROHIBITION ACT, 1961	S P ROY RANJIT KUMAR	SANTOSH KUMAR SHUKLA
16	B.A./4786/2023	BITTU MANDAL <b>vs</b> THE STATE OF JHARKHAND CYBER CRIME	MAHESH TEWARI RITESH KUMAR MAHTO KARAN KAUSHIK KANU PRIYA	SHAIENDRA KUMAR TIWARI
17	B.A./4804/2023	PAWAN KUMAR DAN <b>vs</b> THE STATE OF JHARKHAND CYBER CRIME	MAHESH TEWARI RITESH KUMAR MAHTO KARAN KAUSHIK KANU PRIYA	SHAIENDRA KUMAR TIWARI
18	B.A./4805/2023	LALTU MUSHAR <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	JASVINDAR MAZUMDAR NAVEEN KUMAR ANUSHKA SHARMA ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB	SHIV SHANKAR KUMAR
19	B.A./4806/2023	DUGA ALIAS DURGA MUNDA ALIAS DUGA MUNDA <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ROHIT AGARWAL	TARUN KUMAR
20	B.A./4810/2023	MUNNA PASWAN ALIAS CHIKU <b>vs</b> THE STATE OF JHARKHAND PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	ARWIND KUMAR	SNEHLIKA BHAGAT
21	B.A./4811/2023	MUNNA GHOSH <b>vs</b> THE STATE OF JHARKHAND STATE EXCISE ACT	VIKAS KUMAR VIVEK KUMAR RAI	SATISH PRASAD
22	B.A./4815/2023	GURUMUKH SINGH ALIAS MUKHE ALIAS GURUMUKH SINGH MUKHE <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	JASVINDAR MAZUMDAR ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB	KUMARI RASHMI
23	B.A./4819/2023	SIKANDAR KUMBHAKAR ALIAS SIKEN <b>vs</b> THE STATE OF JHARKHAND STATE EXCISE ACT	CHANDRA G. A. BARDHAN RAM CHANDRA PRASAD SAH	SOMESHWAR ROY
24	B.A./4823/2023	LODRA PURTI ALIAS BANI PURTI <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	JITENDRA NATH UPADHYAY	SHASHI KUMAR VERMA
25	B.A./4826/2023	DIPANKAR SEN <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SHRISTIDHAR MAHATO	MOHUA PALIT
26	B.A./4830/2023	URMILA KUMARI ALIAS URMILA DEVI <b>vs</b> THE STATE OF JHARKHAND THROUGH ANTI CORRUPTION BUREAU PREVENTION OF CORRUPTION ACT 1988	MAHESH TEWARI KARAN KAUSHIK KANU PRIYA ABHISHEK KUMAR DUBEY	PRIYA SHRESTHA

27	B.A./4832/2023	FIRDOUS ANSARI ALIAS TONKHA <b>vs</b> THE STATE OF JHARKHAND PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	ARVIND KUMAR CHOUDHARY PAMMY NAYAK SHAMBHU NATH TIWARI	ANURADHA SAHAY
28	B.A./4836/2023	PREMLAL HANSDA <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	MD. ZAID AHMED	AMRITA KUMARI
29	B.A./4838/2023	RANDHIR VERMA <b>vs</b> THE STATE OF JHARKHAND NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	NAND KISHORE RAM AMAN KUMAR RAHUL SHASHI SHEKHER	MANOJ KR MISHRA
30	B.A./4839/2023	SHEIKH ASHFAQUE ALIAS SHEKH ASFAK <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ANURAG KASHYAP SUPRIYA DAYAL	SHIV SHANKAR KUMAR
31	B.A./4841/2023	PRABHA DEVI <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE Gaurav Kumar Singh	SANAT KUMAR JHA
32	B.A./4844/2023	SURESH ORAON <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	RAJAN SAHAY NANDA KUMARI	SURAJ DEO MUNDA
33	B.A./4846/2023	RAM TUDU ALIAS RAMU TUDU <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	NISHANT KUMAR ROY JASVINDAR MAZUMDAR ROHAN MAZUMDAR AYUSH DEB	VANDANA BHARTI
34	B.A./4848/2023	JIT MOHAN MUNDA <b>vs</b> THE STATE OF JHARKHAND NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	AVISHEK PRASAD	KUMARI RASHMI
35	B.A./4849/2023	RAMSUNDER YADAV ALIAS BHUTAN YADAV <b>vs</b> THE STATE OF JHARKHAND CRIMINAL LAW AMENDMENT ACT, 1952	ASHOK KUMAR SHANKAR LAL GANJHU	AMRITA KUMARI
36	B.A./4851/2023	DEEPAK SAND ALIAS DEEPAK <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	VIKAS KUMAR	NAWIN KR SINGH
37	B.A./4852/2023	NASIM ANSARI <b>vs</b> THE STATE OF JHARKHAND CYBER CRIME	ARVIND KUMAR CHOUDHARY PAMMY NAYAK ABHISHEK KUMAR MISHRA SHAMBHU NATH TIWARI	SHAILENDRA KUMAR TIWARI
38	B.A./4854/2023	BIKESH ALIAS BIKASH LAIYA <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	PANKAJ KUMAR CHOUDHARY	SUDHIR KUMAR MAHTO
39	B.A./4855/2023	SACHIN DAN <b>vs</b> THE STATE OF JHARKHAND CYBER CRIME	ANURAG KASHYAP SUPRIYA DAYAL	SHAILENDRA KUMAR TIWARI
40	B.A./4857/2023	MD AZAZUL ANSARI ALIAS MD AZAZUL <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	GAURAV KUMAR PAWAN RANJAN KHATRI DILIP KR CHAKRAVERTY	SHWETA SINGH
41	B.A./4858/2023	SHANKAR SAW ALIAS SHANKAR SAO <b>vs</b> THE STATE OF JHARKHAND NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	RAMESH KUMAR	SHIV SHANKAR KUMAR

42	B.A./4860/2023	AMAN SHARMA <b>vs</b> THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR NAVEEN KUMAR ANUSHKA SHARMA ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB	SHAILESH KR SINHA
	INDIAN PENAL CODE, 1860			
43	B.A./4863/2023	AKSHAY KUMAR <b>vs</b> THE STATE OF JHARKHAND	MD. SAJID YUNUS	MANOJ KR MISHRA
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
44	B.A./4867/2023	SAMIULLAH ALIAS BABU <b>vs</b> THE STATE OF JHARKHAND	MD. SAJID YUNUS	TARUN KUMAR
	INDIAN PENAL CODE, 1860			
45	B.A./4868/2023	ASMA PARVEEN ALIAS ASMA BIBI <b>vs</b> THE STATE OF JHARKHAND	ROHIT AGARWAL ABHISHEK KUMAR MISHRA ARVIND KUMAR CHOUDHARY	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
46	B.A./4869/2023	SANDEEP KUMAR ALIAS SONU <b>vs</b> THE STATE OF JHARKHAND	MD. FAIYAJ ALAM RAJ NANDAN CHATTERJEE	RAJENDRA RAM RAVI DAS
	INDIAN PENAL CODE, 1860			
47	B.A./4872/2023	BHAGWAT THAKUR ALIAS BHAGAT THAKUR <b>vs</b> THE STATE OF JHARKHAND	AASHISH KUMAR	SAKET KUMAR
	INDIAN PENAL CODE, 1860			
48	B.A./4875/2023	DHARMENDRA ORAON ALIAS DHARMENDRA ORAON <b>vs</b> THE STATE OF JHARKHAND	NANDAN PRASAD	PRIYA SHRESTHA
	INDIAN PENAL CODE, 1860			
49	B.A./4883/2023	NOORE ALAM ANSARI ALIAS NOORE ALAM <b>vs</b> THE STATE OF JHARKHAND	MD. SAJID YUNUS	BHOLA NATH OJHA
	INDIAN FOREST ACT ,1927			
50	B.A./4884/2023	SADHAN DAN <b>vs</b> THE STATE OF JHARKHAND	ANURAG KASHYAP SUPRIYA DAYAL	SHAILESH KR SINHA
	CYBER CRIME			
51	B.A./4889/2023	DEO BALI SINGH <b>vs</b> THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE Gaurav Kumar Singh	SANJAY KUMAR SRIVASTAVA
	INDIAN PENAL CODE, 1860			
52	B.A./4891/2023	BABAN SINGH ALIAS BABAN KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE Gaurav Kumar Singh	SARDHU MAHTO
	INDIAN PENAL CODE, 1860			
53	B.A./4909/2023	NIKHIL KUMAR <b>vs</b> THE STATE OF JHARKHAND	TARUN KUMAR NO.1	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
54	B.A./4913/2023	BAJRANG PRASAD GUPTA <b>vs</b> THE STATE OF JHARKHAND	ASHOK KUMAR SHANKAR LAL GANJHU	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
55	B.A./4920/2023	DAVID TOPPO <b>vs</b> THE STATE OF JHARKHAND	JITESH KUMAR	PANKAJ KUMAR
	ARMS ACT,1959			
56	B.A./4923/2023	GANESH GORAI <b>vs</b> THE STATE OF JHARKHAND	RAHUL PANDEY	RAKESH RANJAN
	STATE EXCISE ACT			

57	B.A./4924/2023	JAMES KUJUR <b>vs</b> THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	RAJESH KUMAR
	INDIAN PENAL CODE, 1860			
58	B.A./4925/2023	SALMAN KHAN ALIAS ABDUL SALMAN KHAN <b>vs</b> THE STATE OF JHARKHAND	RAMESH KUMAR	RAJENDRA RAM RAVI DAS
	INDIAN PENAL CODE, 1860			
59	B.A./4927/2023	ANIL KUMAR <b>vs</b> THE STATE OF JHARKHAND	ARUN KUMAR	VANDANA BHARTI
	INDIAN PENAL CODE, 1860			
60	B.A./4929/2023	DILIP KUMAR MAHTO ALIAS DILIP KUMAR <b>vs</b> THE STATE OF JHARKHAND	RAHUL PANDEY	SAKET KUMAR
	DOWRY PROHIBITION ACT, 1961			
61	B.A./4930/2023	SANJEET PASWAN <b>vs</b> THE STATE OF JHARKHAND	SHAURYA HEMANT KR SHIKARWAR PRIYANKA MANIMALA MANISH KUMAR SINGH C.B.P.SHRIVASTVA	MANOJ KR MISHRA
	INDIAN PENAL CODE, 1860			
62	B.A./4932/2023	ISRAIL KANDULNA <b>vs</b> THE STATE OF JHARKHAND	RITESH KUMAR	MANOJ KR MISHRA
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
63	B.A./4934/2023	RIYASAT KHAN ALIAS RISHALAT KHAN <b>vs</b> THE STATE OF JHARKHAND	DILIP KR CHAKRAVERTY GAURAV KUMAR RAMESH KUMAR	SOMESHWAR ROY
	INDIAN PENAL CODE, 1860			
64	B.A./4956/2023	WARIS KUMAR RAI ALIAS VARIS RAI ALIAS BARISH KUMAR RAI <b>vs</b> THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR ANUSHKA SHARMA ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB	VANDANA BHARTI
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
		<b>Admission</b>		
65	B.A./2205/2023	PAWAN HORO <b>vs</b> THE STATE OF JHARKHAND	RAKESH R. TRIPATHI RAJESH KUMAR TIWARI	NAVEEN KR GAUNJHU
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			



**VACATION BENCH CAUSELIST For Friday The 2<sup>nd</sup> June 2023**  
**COURT NO. 4**  
**SINGLE BENCH (BENCH ID-24760)**  
**AFTER THE ABOVE**  
**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY**

**Orders (Withdrawal of Cases)**

1	A.B.A./1763/2023 fix v/s  INDIAN PENAL CODE, 1860	MD KAUSHAR WARSII ALIAS KAUSHAR WARSII <b>vs</b> THE STATE OF JHARKHAND	MD. SAJID YUNUS	V.S.SAHAY
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**Fresh Filing (Admission)**

2	A.B.A./4434/2023  INDIAN PENAL CODE, 1860	BANTI MAHTO ALIAS SANDEEP KUMAR MAHATO <b>vs</b> THE STATE OF JHARKHAND	RAJ NANDAN CHATTERJEE	SHAIENDRA KUMAR TIWARI
3	A.B.A./4456/2023  INDIAN PENAL CODE, 1860	CHHOTU LOHRA <b>vs</b> THE STATE OF JHARKHAND	VISHAL KUMAR TIWARY MANJEET KUMAR CHAUDHARY DEEPAK KUMAR MD. IMRAN BEIG	ACHINTO SEN
4	A.B.A./4539/2023  DOWRY PROHIBITION ACT, 1961	ABDUL WAHAB <b>vs</b> THE STATE OF JHARKHAND	MD. RAZAULLAH ANSARI	VISHWANATH ROY
5	A.B.A./4548/2023  JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	SAROJ KUMAR NATH SHAHI ALIAS SHUBHAM KISHOR NATH SHAHI <b>vs</b> THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	VINEET KUMAR VASHISTHA
6	A.B.A./4552/2023  INDIAN PENAL CODE, 1860	BAHADUR SK <b>vs</b> THE STATE OF JHARKHAND	MD. ASADUL HAQUE Md. IMRAN ANSARI	RAJENDRA RAM RAVI DAS
7	A.B.A./4635/2023  WILD LIFE PROTECTION ACT 1972	VIJAY SAO <b>vs</b> THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI SONU KUMARI	PRIYA SHRESTHA
8	A.B.A./4638/2023  INDIAN PENAL CODE, 1860	BABLU SINGH ALIAS KESRI KISHORE SINGH <b>vs</b> THE STATE OF JHARKHAND	SAGAR KUMAR VISHAL KUMAR TRIVEDI	SUNIL KUMAR DUBEY
9	A.B.A./4646/2023  DOWRY PROHIBITION ACT, 1961	REKHA PASWAN ALIAS REKHA DEVI <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY CHANDAN KUMAR HADISH ANSARI	SHWETA SINGH
10	A.B.A./4648/2023  INDIAN PENAL CODE, 1860	NAIMUDDIN ANSARI <b>vs</b> THE STATE OF JHARKHAND	GAURAV PRIYADARSHI ANJALI PRIYA	SANTOSH KUMAR SHUKLA
11	A.B.A./4659/2023  JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	VISHAL PRASAD ALIAS ANKUS KUMAR <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	NEHALA SHARMIN
12	A.B.A./4669/2023  STATE EXCISE ACT	NETAI KUMBHAKAR <b>vs</b> THE STATE OF JHARKHAND	RAM CHANDRA PRASAD SAH CHANDRA G. A. BARDHAN	RAJENDRA RAM RAVI DAS

13	A.B.A./4677/2023	MD SADIK ALIAS SADIK ALAM <b>vs</b> THE STATE OF JHARKHAND	S P ROY RAM NIVAS ROY RANJIT KUMAR	SUSHMA AIND
	INDIAN PENAL CODE, 1860			
14	A.B.A./4679/2023	AYUB ANSARI <b>vs</b> THE STATE OF JHARKHAND	SYED TAFAZZUL SAJID.	VANDANA BHARTI
	PREVENTION OF CRULETY TO ANIMAL			
15	A.B.A./4680/2023	SAIFAL MANSURI <b>vs</b> THE STATE OF JHARKHAND	NIKHILESH KR CHATTERJEE SHIV PRASAD	VANDANA BHARTI
	INDIAN PENAL CODE, 1860			
16	A.B.A./4681/2023	AKHILESHWAR SINGH <b>vs</b> THE STATE OF JHARKHAND	MD. RAZAULLAH ANSARI	RAVI PRAKASH
	DRUGS AND COSMETICS ACT,1940			
17	A.B.A./4683/2023	BOLBAM CHAUHAN <b>vs</b> THE STATE OF JHARKHAND	AJIT KUMAR ASHIM KR SAHANI	SANJAY KUMAR SRIVASTAVA
	STATE EXCISE ACT			
18	A.B.A./4684/2023	MOHAMMAD AURANGZEB <b>vs</b> THE STATE OF JHARKHAND	S K UPADHYAY	TARUN KUMAR
	PREVENTION OF WITCH(DAAIN) PRACTICES ACT			
19	A.B.A./4685/2023	MD NASIM ANSARI ALIAS NASIM AHMAD <b>vs</b> THE STATE OF JHARKHAND	MD. ZAID AHMED	GAUTAM RAKESH
	DOWRY PROHIBITION ACT, 1961			
20	A.B.A./4695/2023	TINKU SHARMA ALIAS SHYAM LAL SHARMA <b>vs</b> THE STATE OF JHARKHAND	MD. SAJID YUNUS	SHIV SHANKAR KUMAR
	INDIAN FOREST ACT ,1927			
21	A.B.A./4705/2023	ARUN KUMAR YADAV ALIAS ARUN KUMAR <b>vs</b> THE STATE OF JHARKHAND	SOURAV KUMAR	RAJESH KUMAR
	DOMESTIC VIOLENCE ACT			
22	A.B.A./4710/2023	GUDDU ALIAS DAYA SHANKAR SAHA <b>vs</b> THE STATE OF JHARKHAND	RAJA RAVI SHEKHAR SINGH	AMRITA KUMARI
	INDIAN PENAL CODE, 1860			
23	A.B.A./4717/2023	BABLU KUMAR MUNDA <b>vs</b> THE STATE OF JHARKHAND	ASHOK KUMAR	SANJAY KUMAR SRIVASTAVA
	ARMS ACT,1959			
24	A.B.A./4722/2023	DHARMENDRA GOSAI ALIAS DHARMENDER GOSAI ALIAS DHARMENDRA GOSWAMI <b>vs</b> THE STATE OF JHARKHAND	AVISHEK PRASAD	SUDHIR KUMAR MAHTO
	INDIAN PENAL CODE, 1860			
25	A.B.A./4723/2023	ROUSHAN KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	RAJESH KR SINGH	AMRITA KUMARI
	INDIAN PENAL CODE, 1860			
26	A.B.A./4726/2023	JAN RANJAN SINHA ALIAS JAN RANJAN ALIAS PO JAN RANJAN SINHA <b>vs</b> THE STATE OF JHARKHAND	JITESH KUMAR INDU SINHA	MOHUA PALIT
	INDIAN PENAL CODE, 1860			
27	A.B.A./4728/2023	DURGA SINGH <b>vs</b> THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	VISHWANATH ROY
	INDIAN PENAL CODE, 1860			

28	A.B.A./4729/2023 INDIAN PENAL CODE, 1860	MRITYUNJAY SINGH <b>vs</b> THE STATE OF JHARKHAND	ASHISH KR SHEKHAR PANKAJ KUMAR CHOUDHARY	SANAT KUMAR JHA
29	A.B.A./4730/2023 INDIAN PENAL CODE, 1860	DHRUB YADAV ALIAS DHRUV KUMAR <b>vs</b> THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	SARDHU MAHTO
30	A.B.A./4732/2023 COAL MINES (NATIONALISATION) ACT 1973	INDRADEO KUMAR <b>vs</b> THE STATE OF JHARKHAND	RAJESH KR SINGH	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
31	A.B.A./4735/2023 INDIAN PENAL CODE, 1860	MD AMJAD <b>vs</b> THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	PRAFUL JOJO
32	A.B.A./4737/2023 MINES AND MINERALS CONCESSION RULES 1960	PANKAJ YADAV <b>vs</b> THE STATE OF JHARKHAND	PANKAJ KUMAR CHOUDHARY	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
33	A.B.A./4738/2023 INDIAN PENAL CODE, 1860	SUKUL KACHHAP <b>vs</b> THE STATE OF JHARKHAND	SHASHANK SHEKHAR PD.	SOMESHWAR ROY
34	A.B.A./4739/2023 INDIAN PENAL CODE, 1860	SHASHANK KUMAR <b>vs</b> THE STATE OF JHARKHAND	NISHANT KUMAR ROY JASVINDAR MAZUMDAR ROHAN MAZUMDAR AYUSH DEB	KUMARI RASHMI
35	A.B.A./4744/2023 CAPTURING TRANSMITTING OR PUBLISHING THE IMAGE OF A PRIVATE AREA OF ANY PERSON WITHOUT CONSENT	MD AFJAL ALIAS CHHOTU <b>vs</b> THE STATE OF JHARKHAND	PRABHASH CH. SINHA	SHAILENDRA KUMAR TIWARI
36	A.B.A./4750/2023 PUBLIC GAMBLING ACT	ELIYAZAR HORO <b>vs</b> THE STATE OF JHARKHAND	RAHUL DEV BIPIN BIHARI BHASKAR TRIVEDI	SHASHI KUMAR VERMA
37	A.B.A./4759/2023 INDIAN PENAL CODE, 1860	ANITA DEVI ALIAS ANITA SINGH <b>vs</b> THE STATE OF JHARKHAND	GIRISH MOHAN SINGH	SURAJ DEO MUNDA
38	A.B.A./4761/2023 INDIAN PENAL CODE, 1860	SHUMBHAM TIWARY ALIAS DEEPAK TIWARY ALIAS SHUBHAM TIWARY <b>vs</b> THE STATE OF JHARKHAND	DILIP KR KARMAKAR	SURAJ DEO MUNDA
39	A.B.A./4762/2023 MINES AND MINERALS CONCESSION RULES 1960	PANKAJ SINGH ALIAS PANKAJ KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	RAMESH KUMAR	SHIV SHANKAR KUMAR
40	A.B.A./4763/2023 COAL MINES (NATIONALISATION) ACT 1973	BHOLA PRASAD SAH ALIAS BHOLA SAH <b>vs</b> THE STATE OF JHARKHAND	PRAVEEN SHANKAR DAYAL	SATISH PRASAD

**VACATION BENCH CAUSELIST For Friday The 2<sup>nd</sup> June 2023**  
**COURT NO. 10**  
**SINGLE BENCH (BENCH ID-24728)**  
**AFTER THE DIVISION BENCH**  
**HON'BLE MR. JUSTICE ANANDA SEN**

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**Orders(with defect)**

1	W.P(C)/6353/2022 Fixed v/s	RAM DULARI DEVI <b>vs</b> STATE BANK OF INDIA THROUGH ITS BRANCH MANAGER	RAJESH KUMAR	RAJESH KUMAR RATNESH KUMAR
IA NO, 4969/2023 (For Stay Of Proceedings) RECOVERY MATTER				
2	C.M.P./664/2023 fixed vide bench slip	NAUSHAD KHAN <b>vs</b> SAVITRI DEVI	RANDHIR KUMAR VISHWAKARMA NISITH KR SAHANI	
IA NO, 5009/2023 (For Stay Of Proceedings) ARTICLE-227				
3	C.M.P./666/2023	GHANSHYAM MAHTO <b>vs</b> MD MAZHAR HUSSAIN	MAHESH KR MAHTO	
IA NO, 5016/2023 (For STAY OF PROCEEDINGS) ARTICLE-227				
4	W.P(C)/2513/2023 Fixed V/S	MD AKHTAR SHEKH ALIAS AKHTAR SHEKH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY REVENUE REGISTRATION AND LAND REFORMS DEPTT	GOPAL K. SINHA SHADAB BIN HAQUE NITESH KUMAR	ASHOK KUMAR
IA NO, 5001/2023 (For STAY OF PROCEEDINGS) EVICTION MATTER				
5	W.P(C)/3044/2023	MAHENDRA MANDAL <b>vs</b> THE STATE OF JHARKHAND	SUDHANSU KUMAR DEO	MUNNA LAL YADAV
IA NO, 5014/2023 (For STAY OF PROCEEDINGS) EVICTION MATTER				
6	W.P(C)/3045/2023	ASHOK KUMAR SUREKA <b>vs</b> STATE OF JHARKHAND	PRASHANT PALLAV BAJRANG KUMAR PRADYUMNA PODDAR TAUSEEF JAWED SMITA SINHA	MRINAL KANTI ROY
IA NO, 5015/2023 (For STAY OF PROCEEDINGS) DEMOLITION				
7	W.P(S)/3049/2023	JHARKHAND RAJYA JANSEWAK SANGH REPRESENTED THROUGH SAURABH KUMAR <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	CHANCHAL JAIN TANYA SINGH SAMEER SAHAY APRAJITA BHARDWAJ TEJASWITA SAFALTA	AMIT KUMAR
IA NO, 5023/2023 (For STAY OF PROCEEDINGS) PAY SCALE MATTER				
8	W.P(C)/3056/2023	UNITED ART PRESS THROUGH ITS PROPRIETOR SATISH KUMAR CHHABRA <b>vs</b> THE STATE OF JHARKHAND	JITESH KUMAR	RAVI KERKETTA
IA NO, 5029/2023 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908				

9	W.P(C)/3057/2023	RAJESH KUMAR AGARWAL <b>vs</b> STATE OF JHARKHAND	BAJRANG KUMAR PRASHANT PALLAV PRADYUMNA PODDAR TAUSEEF JAWED SMITA SINHA SUBHNEET JHA	MANOJ KUMAR
IA NO, 5030/2023 (For STAY OF PROCEEDINGS) DEMOLITION				
<b>Fresh Filing (Admission)</b>				
10	W.P(C)/1729/2023 vide Slip.	SWAWLAMBAN THROUGH ITS SECRETARY PUNITA RAI <b>vs</b> THE STATE OF JHARKHAND THROUGH SECRETARY DEPTT OF TOURISM ARTS CULTURE SPORTS AND YOUTH AFFAIRS	ANKIT VISHAL PUJA AGARWAL INDRAJIT SINHA SONAL JAISWAL AKHOURI AWINASH KUMAR AJAY KUMAR SAH ANJALI SINHA RISHAV KUMAR ARPAN MISHRA	RAJIV RANJAN SUMEET GADODIA
IA NO, 5020/2023 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908				
11	W.P(C)/2237/2023 Fixed V/S	SHIV NARAYAN SAW <b>vs</b> THE STATE OF JHARKHAND	NAWIN KUMAR ARVIND PRAJAPATI	MR.ASHUTOSH ANAND
RELEASE OF VEHICLE MATTER				
12	W.P(C)/3043/2023 fixed vide slip.	KULCHENDRA KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	KRISHNA KUMAR	VANDANA SINGH ANOOP KR MEHTA AMIYA KUNAL
IA NO, 5011/2023 (For EARLY HEARING) EXAMINATION MATTER				
<b>Admission</b>				
13	W.P(C)/3032/2023 fixed vide orders.	POLI DEVI <b>vs</b> PANCHAYAT SAMITI BUNDU	ANUPAM ANAND	RAHUL SABOO
IA NO, 4997/2023 (For STAY OF PROCEEDINGS) DEMOLITION				

